

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

CP/~~TCP~~/~~CSP~~/~~CSA~~/TCSP/~~TCSA~~/NO. 322/(MAH)/2017

CORAM:

Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 20.04.2017

NAME OF THE PARTIES: M/s. Web 18 Securities Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 230-232 OF THE
Companies Act 1956/2013/I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
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Common Order

TCSP 315/230-232/NCLT/MB//MAH/2017
TCSP 316/230-232/NCLT/MB//MAH/2017
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TCSP 322/230-232/NCLT/MB//MAH/2017
TCSP 323/230-232/NCLT/MB//MAH/2017
TCSP 324/230-232/NCLT/MB//MAH/2017

At request of the parties, list this matter 14.6.2017.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)